NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/71/IB/2017

PETITION NUMBER

: CP/511/IB/2017

NAME OF THE APPLICANT

: V. NAGARJAN (RP)

NAME OF THE RESPONDENT

: MEENAKSHI ENERGY LTD

UNDER SECTION

: 60

ORDER

Counsels for both the parties are present. Heard both the Counsels. Counsel for the Applicant is directed to file an affidavit before next date of hearing clearly bringing out the effect on the CIRP, in the event, the certificate is provided to the Respondent, as has been directed by the Arbitral Tribunal. Put up on 18.01.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) **MEMBER (JUDICIAL)**